

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 5441
TO BE ANSWERED ON 03RD APRIL, 2025

FUNDS TO PROMOTE FPI IN BHIWANI-MAHENDRAGARH

5441. SHRI DHARAMBIR SINGH:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has allocated any funds to promote food processing industries in Bhiwani-Mahendragarh;
- (b) if so, the details of the funds allocated and projects implemented during the last three years and the current year;
- (c) whether the Government plans to establish mega food parks and cold storage facilities in this region;
- (d) if so, the status of these projects and their beneficiaries; and
- (e) whether the Government provides any special grants or concessions to agri-based startups and MSMEs, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) to (d) : In order to promote and ensure overall development of Food Processing Industries, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/ expansion of related infrastructure through its Central Sector “Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Scheme”, Central Sector “Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)” and Centrally sponsored “PM Formalization of Micro Food Processing Enterprises (PMFME)” Scheme across the country including Bhiwani and Mahendragarh districts of Haryana. These schemes are not region specific but demand driven.

Under PMKSY, credit linked financial assistance (capital subsidy) is provided to entrepreneurs for setting up of food processing industries with total outlay of Rs 5520 Cr for 15th Finance Commission Cycle.

Under PMFME scheme, financial, technical and business support is provided for setting up / upgradation of micro food processing enterprises. The scheme is operational for a period of upto 2025-26 with an outlay of Rs.10,000 Crore.

PLISFPI is, inter alia, intended to support creation of global food manufacturing champions and support Indian brands of food products in international market. The Scheme is operational for a period from 2021-22 to 2026-27 with an outlay of Rs. 10,900 crores.

Being central sector schemes, no state-wise budget allocation is done under PMKSY & PLISFPI. Year-wise total allocation & funds utilized under PMKSY & PLISFPI since 2021-22 and funds released under PMFME schemes in Haryana State since 2021-22 are at

Annexure-I and the details of projects approved under these schemes in Haryana State since 2021-22 is placed at **Annexure-II**.

MoFPI does not set up food processing industries on its own. However, it incentivizes setting up of these Industries through Grants to entrepreneurs. The Mega Food Park Scheme has been discontinued by the Ministry since 01.04.2021. MoFPI, under its schemes, does not provide financial assistance for establishment of standalone cold storages facilities. However, it incentivizes creation of cold storage infrastructure as part of food processing projects under relevant component schemes of PMKSY.

Department of Agriculture & Farmers Welfare is implementing Mission for Integrated Development of Horticulture (MIDH) under which capital assistance is provided for various horticulture activities including Construction/ Expansion/ Modernization of cold storages of capacity up to 5000 MT in the country on the basis of Annual Action Plan (AAP) received from States/UTs.

(e): Ministry extends financial support to prospective entrepreneurs including agri-based startups for setting up of different kinds of food processing industries, as per respective scheme guidelines. Entrepreneurs in the Micro, Small & Medium Enterprises (MSME) sector are also incentivized under the schemes of MoFPI. The details of incentives available under these schemes are at **Annexure-III**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 5441 FOR ANSWER ON 03RD APRIL, 2025 REGARDING “FUNDS TO PROMOTE FPI IN BHIWANI-MAHENDRAGARH”

Details of funds allocated and funds utilized in the schemes of MoFPI

(Rs in Crores)

Year	2021-22		2022-23		2023-24		2024-25	
	R.E.	A.E.	R.E.	A.E.	R.E.	A.E.	R.E.	A.E. 21.03.2025
PMKSY	791	713.49	673	561.92	745	666.21	630	472.34
PLISFPI	10	7.38	801	489.83	1150	590.45	699.96	186.58

R.E.—Revised Estimates, A.E.- Actual Expenditure

Funds released to Haryana State under PMFME Scheme

(Rs in Crores)

Sl. No.	State /UT	2021-22	2022-23	2023-24	2024-25 (28.02.2025)
1	Haryana	3.98	5.46	11.25	25

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A. List of approved projects in Haryana State under Component Scheme of PMKSY since 2021-22

Sr. No	Project Name	District	Date of Approval	Project Cost (Rs in Cr.)	Approved Grant-in-aid (Rs in Cr.)
Component Scheme--Integrated Cold Chain and Value Addition Infrastructure Scheme					
1	M/s Choudhery Cheese Bazar Pvt.Ltd	Hissar	08.12.2022	72.48	9.23
2	M/S VS Anand Food Processing	Sonepat	28.06.2023	54.5055	10
3	M/s S M Foods	Gannaur	29.02.2024	38.9	10
4	M/s ASTER Cargo Private Limited	Nuh (Mewat)	29.02.2024	72.1	10
5	M/s Sunrise Victuals Private Limited	Sonipat	29.02.2024	38.86	7.29
Component Scheme--Infrastructure for Agro-Processing Clusters Scheme					
6	M/s Anant Raj Limited	Rewari	10.11.2022	37.67	10
Component Scheme--Creation / Expansion of Food Processing & Preservation Capacities Scheme					
7	M/s Shree Shyam Snacks Food Pvt Ltd	Hisar	05.12.2022	11.82	3.32
8	M/s Indies Global Foods Industries Pvt Ltd	Sonepat	05.12.2022	11.87	3.40
9	M/s Parav Milk and Milk Products	Sirsa	05.12.2022	3.11	1.05
10	M/s RCOM Oils And Solvex Private Limited	Bhiwani	24.01.2023	20.70	5.00
11	M/s Darshan Foods Pvt. Ltd.	Rewari	08.07.2023	12.06	3.30
12	M/s Shree Shyam Snacks Pvt. Ltd.	Hisar	29.02.2024	21.11	5.00
13	M/s MKR Foods	Sonepat	29.02.2024	8.25	2.87

B. Micro Food Processing Industry based proposals approved in Haryana State under PMFME scheme since 2020-21

S.No.	State/ District	Number of Micro Food Processing Industries approved
1	Haryana	1319
2	Bhiwani	48
3	Mahendragarh	18

C. List of projects with committed Investments under PLISFPI Scheme in Haryana State since 2021-22

S.No	Name of the Applicant	Target Segment	Plant city	Committed Investment (Rs in Cr)
1	M/s Bikanervala Foods Private Limited	Consumer Products (RTC/RTE)	Faridabad	10.26
2	M/s Bikanervala Foods Private Limited	Consumer Products (RTC/RTE)	Sonepat	9
3	M/s Bikanervala Foods Private Limited	Consumer Products (RTC/RTE)	Sonepat	10.9
4	M/s Gujarat Co-Operative Milk Marketing Federation Ltd	Consumer Products (RTC/RTE)	Faridabad	4.1
5	M/s Gujarat Co-Operative Milk Marketing Federation Ltd	Consumer Products (RTC/RTE)	Gurgaon	13.75
6	M/s Gujarat Co-Operative Milk Marketing Federation Ltd	Consumer Products (RTC/RTE)	Rohtak	26.52
7	M/s Lrm Spices Private Limited	Category 2-Organic	Sonepat	0
8	M/s Nestle India Ltd.	Millet LE	Panipat	0
9	M/s Btw India Pvt Ltd	Millet MSME	Sonepat	0

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 5441 FOR ANSWER ON 03RD APRIL, 2025 REGARDING “FUNDS TO PROMOTE FPI IN BHIWANI-MAHENDRAGARH”

Incentives available under Pradhan Mantri Kisan Samapada Yojana (PMKSY)

S. No.	Component Scheme	Scheme Benefits (Grant-in-aid) for projects in General Area	Scheme Benefits (Grant-in-aid) for projects in Difficult Areas as well as SC/ST, FPOs, SHGs
1.	Integrated Cold Chain and Value Addition Infrastructure	Grant-in-aid @ 35% of eligible project cost [subject to maximum of Rs.10 crores per project]	Grant-in-aid @ 50% of eligible project cost [subject to maximum of Rs. 10 crores per project]
2.	Creation/ Expansion of Food Processing & Preservation Capacities	Grants-in-Aid @35% of eligible project cost [subject to maximum of Rs. 5 crores per project]	Grants-in-Aid @50% of eligible project cost [subject to maximum of Rs.5 crores per project]
3.	Infrastructure for Agro-Processing Clusters	Grants-in-aid @35% of eligible project cost in General Area [subject to maximum of Rs. 10 crores per project]	Grants-in-aid @50% of eligible project [subject to max. of Rs. 10 crore per project]
4.	Operation Greens	Grants-in-Aid @35% of eligible project cost for Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project.	Grants-in-Aid maximum @50% of eligible project cost for Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project.
5.	Food Safety and Quality Assurance - Food Testing Laboratories	100% grants-in-aid for Govt. organizations For Private organizations/entities: grant-in-aid of @ 50% of the eligible cost	For Private organizations/entities: grant-in-aid of @ 70% of the eligible cost
6.	Human Resource & Institutions- Research & Development	For Government Organizations - Grants @ 100% of equipment cost, consumables, For private organizations /universities/institutions, grant @ 50 % of equipment cost.	For Government Organizations - Grants @ 100% of equipment cost, consumables For Private Organizations /Universities/ Institutions, Grants @ 70% of equipment cost.

Incentives available under Production Linked Incentive Scheme for Food Processing Industry (PLIS-FPI)

- i. The beneficiary should achieve minimum year on year sales growth of 10% for claiming incentive under Category-I, Category-II and Millet-Based Products components of the Scheme. Under Category -I component, the companies have to make committed investments to increase their production capacities. If a company does not make the committed investment upto end of 2023-24, it is not eligible to receive incentives under the Scheme.
- ii. Under Category-III, i.e., Branding and Marketing component, a company is eligible for financial incentives @ 50% of expenditure incurred on Branding & Marketing abroad subject to a maximum of 3% of Sales of food products or Rs 50 crore per year, whichever is less. The minimum expenditure should be Rs. 5 crore over a period of five years.

The details of assistance available to Micro Food Processing Enterprises under PMFME

Scheme

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.
